

(a) whether any expert committee has been constituted to go into the recommendations made by Abid Hussain committee on textile policy;

(b) if so, the details thereof; and

(c) the time by which it is likely to submit the report?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) and (c). Do not arise.

[English]

Compilation of Pesticide Poisoning and Occupational Health Hazards

10201. SHRIMATI SUBHASHINI ALI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Thacker Committee on Pesticides (1964) had recommended a specific programme of work on medical toxicology, especially compilation of pesticide poisoning and occupational health hazards to workers in farms and public health;

(b) whether the Thacker Committee (1964) had also recommended setting up of two Development Analytic Units and two Analytical Units for data on pesticides effects on food, Feeds, fodder and water;

(c) if so, the action taken thereon and full details of information collected; and

(d) whether this information is easily available through publications to all concerned?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY

WELFARE (SHRI RASHEED MASOOD): (a) and (b). Yes Sir.

(c) and (d). The information is being collected and will be laid on the table of Sabha.

Export of Coir from Kerala

10202. SHRI RAMESH CHENNITHALA: Will the Minister of TEXTILES be pleased to state:

(a) the quantity of coir exported from Kerala during 1989-90; and

(b) the targets fixed for 1990-91?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) State-wise export figures are not maintained.

(b) A target of Rs. 45 crores has been fixed for coir export during the year 1990-91.

Liquor Made of Potatoes, Rice and Wheat etc.

10203. SHRI P. M. SAYEED: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government have approved the proposal to manufacture a special kind of liquor out of potatoes, rice and wheat, etc.;

(b) if so, whether a licence has been issued for the purpose and if so, the expected quantum of production;

(c) whether the liquor thus manufactured would be exported; and

(d) if so, the estimated foreign exchange likely to be earned per year?

THE MINISTER OF TEXTILES AND